GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2702 ANSWERED ON:07.02.2014 LPG PORTABILITY SCHEME

Ahmed Shri Sultan ;Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari;Owaisi Shri Asaduddin;Semmalai Shri S. ;Sugavanam Shri E.G.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has launched a scheme allowing gas consumers to migrate from one LPG dealership to another;
- (b) if so, the details and the present status thereof including the number of consumers who have migrated from their parent LPG dealership since the implementation of the scheme;
- (c) whether the Government has allowed the sale of 5 kilogram of LPG cylinders from Petrol Pump/ outlets across the country; and
- (d) if so, the details thereof along with the details of rules/ guidelines formulated for sale of such cylinders?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) & (b): In order to provide greater choice to customer to select his distributor and to bring competition among distributors portability has been launched in 24 cities on 05.10.2013 and extended to 484 districts covering 31 states. Under this scheme, the customer will be allowed to get transferred and get connection within the cluster of distributors, identified with common Area of Operation, intra and intercompany (across IOC-HPCL-BPCL).

As on 31.12.2013, total number of requests received for portability is 1057. Out of these requests 334 requests have been closed successfully by actual switching over of distributorships.

(c) & (d): Government has allowed the sale of 5 Kg LPG cylinder with/without Domestic Pressure Regulator (DPR) through Public Sector Oil Marketing Companies (OMCs) Retail Outlets, which are accessible to all and are open for longer hours. As on date the scheme is under operation in the cities of Bangalore, Chennai, Delhi, Kolkata, Mumbai and Hyderabad.

The LPG sold under the scheme will be called Free Trade LPG (FTL). At the time of first sale cost of equipment (DPR plus cylinder), cost of product at prevailing Non-domestic 5 Kg cylinders price and administrative charges will be payable. At the time of subsequent refill only the cost of product will be payable.